

LOK SABHA

Thursday, November 17, 1960/Kartika
26, 1882 (Saka)

The Lok Sabha met at Eleven of the
Clock.

[Mr. SPEAKER in the Chair]

समाचार पत्रों की बिक्री के आंकड़े

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*१६६. { श्री रघुनाथ सिंह :
श्री रान कृष्ण गुप्त :
श्री अजित सिंह सरहवी :

क्या सूचना और प्रसारण मंत्री यह बताने
की कृपा करेंगे कि :

(क) क्या सरकार ने समाचार-पत्रों
की बिक्री के आंकड़े पता लगाने के लिये
कोई ठोस कार्यवाही की है ;

(ख) क्या सरकार को मालूम है कि
कई समाचार-पत्रों ने बिक्री के आंकड़े
बहुत बढ़ा-चढ़ा कर बताये ताकि वे
अख्तियारी कागज को चोर-बाजार में बेच कर
धन कमा सकें, और

(ग) कितने समाचार-पत्रों ने गत
तीन वर्षों में अपनी बिक्री के आंकड़ों में
२५ प्रतिशत से अधिक की वृद्धि
बताई है ?

The Parliamentary Secretary to the
Minister of Information and Broad-
casting (Shri A. C. Joshi): (a) and
(b). Under Rule 6 of the Registration
of Newspapers (Central) Rules, 1956,
framed under the Press and Registra-
tion of Books Act, 1867, every news-
paper is required to furnish each year

to the Press Registrar a statement,
containing *inter alia*, the average cir-
culation of the paper. Where the
claimed circulation of a newspaper
exceeds 2,000, it should be certified by
a chartered accountant or a qualified
auditor, except in certain cases where
the newspaper is also not for sale. In
cases where there is reason to believe
that the circulation claimed is exagger-
ated, references are made to the
State Governments concerned for veri-
fication to the extent practicable. As
these measures have proved inade-
quate, further steps are being taken to
revise the form of declaration and to
undertake direct checks on the doubt-
ful circulation claims of newspapers.

(c) The information is being collect-
ed.

Shri Raghunath Singh: Since the
coming into force of the new rules,
how many newspapers have been
caught smuggling newsprint, espe-
cially in Calcutta?

The Minister of Information and
Broadcasting (Dr. Keskar): There is
a case going on against certain papers
in Calcutta for black-marketing of
newsprint. I have not got the names
here. But that case is being dealt
with by the Ministry of Commerce
and Industry.

श्री खादीवाला : क्या मंत्री महोदय
का यह मालूम है कि एक ही नाम से
जगह जगह से अखबार निकाले जाते हैं,
जिनकी संख्या बहुत कम होती है लेकिन
जो काफी कागज लेकर ब्लैक मार्केट
करते हैं ? क्या ऐसी शिकायत सरकार
के पास आई है ?

डा० केसकर : कुछ अखबारों के बारे
में शिकायत तें आई हैं, लेकिन जैसा
कि जवाब में कहा गया है जब तक हम इसकी

तहकीकात कर के और जांच कर के सिद्ध नहीं कर सकते तब तक किसी अखबार के बारे में कुछ कहना हमारे लिये कठिन है ।

Shri Tangamani: May I know whether there is any method by which there is a check-up to find out what is the capacity of the printing press and how much has been declared as the actual circulation of the paper?

Dr. Keskar: This question has now assumed practical importance simply because the question of allotting newsprint is there. Otherwise, formerly this was a case of registering the statistics which have been certified by competent auditors or chartered accountants. At present, because newsprint is in short supply and we have to allot newsprint, the question has assumed importance, and we are taking all steps regarding this matter. As far as practicable, the point raised by Shri Tangamani will also be kept in mind regarding this.

Shri Ansar Harvani: Has any newspaper been so far prosecuted for filing wrong returns of its circulation?

Dr. Keskar: No, Sir. But, as has been stated in the answer, legally we find that this might be difficult under the present form of filing declarations and so we propose to change the form of declaration, so that there is a legal responsibility in filing the declaration with the proprietor or the publisher.

Shri Assar: May I know whether it is a fact that government advertisements are given on the basis of circulation and, if so, what machinery Government have got to check the circulation number?

Dr. Keskar: It would not be entirely correct to say that Government is giving advertisements on the basis of circulation; but rather the rates of advertising in the commercial market are fixed on the basis of circulation, and Government also takes the prevailing commercial rate into consideration.

Shri Tridib Kumar Chaudhuri: May I know whether Government maintains any liaison with the private firm ABC, the Audit Bureau of Circulation; and is any significance or value attached to the certificates given by that Bureau, the ABC certificates as they are popularly known?

Dr. Keskar: Well, there is no particular necessity to maintain a constant liaison with the ABC, but we are in contact with the ABC. They are considered to be, in the newspaper trade the most important body for the matter of certifying circulation. They themselves are trying to tighten up their organisation for checking up circulation of papers.

Dr. Vijaya Ananda: Can there not be a provision to make newspapers disclose the exact print order in the newspaper itself?

Dr. Keskar: We have not got any proposal at the present time of the type mentioned by the hon. Member.

श्री भक्त दर्शन : पिछले दिनों इस संबंध के अधिनियम का इस सदन में संशोधन कराया गया था। क्या उस से शासन को इतने अधिकार नहीं मिले हैं कि वह कड़ाई से व्यवहार कर सके, और यदि नहीं, तो क्या इस अधिनियम में फिर से संशोधन करने का विचार किया जा रहा है ?

डा० केसकर : अधिकार तो कुछ हैं, और, जैसा मैंने कहा, सर्कुलेशन के फिगर्स देने का भी जो डिक्लेरेशन है उस को इस प्रकार बदलने की जरूरत है जिस से उस पर एक प्रकार की लीगल जिम्मेदारी आ पड़े और झूठा डिक्लेरेशन फाइल करने के बारे में जो लीगल इम्प्लिकेशन होता है वह आ जाय। लेकिन साथ ही साथ इस मामले में हम ऐसा कदम नहीं उठाना चाहते हैं जिस से अखबारों को और अखबारों के प्रेसेज को एक प्रकार से सताने का रूप हो जाये। जहां हम समझें कि बहुत पक्का सबूत है वहीं इस मामले में आगे बढ़ना योग्य और मुनासिब होगा।

श्री बजर्राज सिंह : अभी मिनिस्टर महोदय ने मंजूर किया कि सर्कुलेशन के आधार पर विज्ञापन दिये जाते हैं और देश की सब से बड़ी विज्ञापक खुद हमारी सरकार है, इस बात को देखते हुए झूठे सर्कुलेशन के आंकड़े प्रकाशित कर के जो बड़े अखबार सरकार से अनधिकृत रूप से कुछ रुपया वसूल कर लेते हैं, उन के खिलाफ सरकार क्या कोई सख्त कदम जल्दी ही उठाने की सोचती है या नहीं, या फिर यह कह कर कि हम कहीं ऐसा कदम न लें जिस से सताने वाली बात हो जाय, इस मामले को टालना चाहती है ?

डा० केसकर : मुनासिब कदम उठाने की जरूर कोशिश की जायेगी, लेकिन यह बात सही नहीं है कि केवल सर्कुलेशन के आधार पर रेट तय होना है, बल्कि ऐसे भी उदाहरण मौजूद हैं जहां अगर तुलनात्मक दृष्टि में देखा जाय तो अखबार का सर्कुलेशन बहुत कम है, लेकिन उन की दर उन अखबारों से कहीं ज्यादा है जिन का सर्कुलेशन ज्यादा है। क्योंकि अखबार की जो स्टैंडिंग है उस के आधार पर भी उस की दर तय होती है। जब दर तय करने का सवाल आता है तो सरकार और चीजों के साथ साथ सर्कुलेशन का भी खयाल करती है।

श्री भ० दी० मिश्र : क्या सरकार को मालूम है कि कागज की कमी के कारण बाजार में काफी भ्रष्टाचार अर्थात् ब्लैक मार्केटिंग के साथ कागज मिल रहा है ?

डा० केसकर : यह ठीक है, लेकिन मैं माननीय सदस्य का ध्यान दिलाना चाहता हूँ कि कागज का मामला इस मंत्रालय के अधीन नहीं है, यह कामर्स और इंडस्ट्री मंत्रालय के अधीन है।

Price Policy Committee

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- Shri B. C. Mullick:
 - Shri D. C. Sharma:
 - Shri Prakash Vir Shastri:
 - Shri Morarka:
 - Shri Supakar:
 - Shri Harish Chandra Mathur:
 - Shri Rameshwar Tantia:
 - Shri Ajit Singh Sarhadi:
 - *170. Shri Aurobindo Ghosal:
 - Shri Rami Reddy:
 - Shri Hem Raj:
 - Dr. Ram Subhag Singh:
 - Shri Tangamani:
 - Shri M. K. Kumaran:
 - Shri Ram Garib:
 - Shri Bimal Ghose:

Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the National Development Council has appointed a sub-committee to devise means to hold the price-line;

(b) if so, what are the recommendations of this committee; and

(c) what steps Government propose to take to implement these suggestions?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) Yes. The National Development Council constituted a committee to consider problems relating to price policy for the Third Five Year Plan.

(b) The committee has held three meetings. Its suggestions are being considered.

(c) Does not arise.

श्री प्रकाशवीर शास्त्री : क्या मैं जान सकता हूँ कि राष्ट्रीय विकास परिषद् जो भावों को स्थिर रखने की दिशा में कार्य कर रही है, तो प्रारम्भ में किन किन वस्तुओं के भावों के संबंध में नियंत्रण करने का विचार किया जा रहा है ?

श्री ल० ना० मिश्र : अभी किसी एक चीज का नाम लेना कठिन है, लेकिन